

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 895**  
ANSWERED ON 3<sup>RD</sup> DECEMBER, 2015

**NRSTMB**

895. SHRI KAMAL NATH:  
SHRI JYOTIRADITYA M. SCINDIA:  
SHRI P.R. SUNDARAM:  
SHRI NANA PATOLE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to set up a National Road Safety and Traffic Management Board (NRSTMB) to reduce accidents and fatalities on the National Highways in the country;
- (b) if so, the details thereof along with steps taken in this regard;
- (c) whether the Union Government/ NHAI has utilized the funds provided for road safety during 2014-15;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) & (b) The Ministry has drafted a new Road Transport & Safety Bill which *inter-alia* envisages the creation of National Road Safety & Traffic Management Authority (NRSTMA) having the necessary expertise and resources to assist Ministry of Road Transport & Highways to regulate the issues related to motor vehicles and to improve safety on Indian roads. The draft bill is available on the website of the Ministry i.e [www.morth.nic.in](http://www.morth.nic.in).

(c) to (e) 95% of funds allocated for road safety schemes (other than engineering) have been utilized during the year 2014-15. As these schemes are mostly by way of grant in aid to the States, full utilization could not be achieved in the absence of certain Utilization Certificates and other commitment from the States. Allocation of funds for development of National Highways are made to States / Union Territories and different agencies (National Highway Authority of India, Border Road Organization, National Highway Infrastructure Development Corporation Limited, etc). No separate allocation is made for Road safety.

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